

**GOVERNMENT OF INDIA  
FINANCE  
LOK SABHA**

UNSTARRED QUESTION NO:2555  
ANSWERED ON:09.12.2005  
PENDING LOAN APPLICATION UNDER PMRY  
Singh Shri Sitaram

**Will the Minister of FINANCE be pleased to state:**

(a) the number of applications pending for grant of loans in various banks under Pradhan Mantri Rojgar Yojna in the country, during the last three years, State-wise; and

(b) the steps taken by the Government for early disposal of such applications by these banks ?

**Answer**

MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI S.S. PALANIMANICKAM)

(a) : Applications pending are carried forward to the next programme year. The State-wise details of pending applications under Prime Minister Rozgar Yojana

(PMRY) during 2004-2005 is at Annexure.

(b) : The following steps have been taken to ensure early clearance of pending applications :

(c) Time frames have been laid down for receiving applications from the District Industry Centres (DICs) by banks and thereafter sanction and disbursement of loans by banks.

(ii) Banks have been instructed to dispose of applications for loans upto Rs.25000 within 2 weeks and upto Rs.2 lakh within 4 weeks, provided the loan applications are complete in all respects,

(iii) Banks have been asked to issue No dues Certificate whenever required, within 15 days, other-wise it is deemed to have been issued,

(iv) Discussions are held by the concerned nodal Departments with the bank branches in Block Level Bankers` Committee (BLBC) meetings to ensure early sanction of pending applications.

(v) Regular review meetings are held at District and State Levels to monitor the progress of these schemes.